

Date	Office Report	Orders
		<p><u>13.5.1991</u></p> <p>Present: Applicant in person alongwith Shri P.P. Khurana, counsel for the applicant.</p> <p>It is stated by the applicant that he does not want to pursue this application as it suffers from the defect of plurality of the prayers which will ultimately hit the result of the O.A. In view of this fact, the application is allowed to be withdrawn with liberty to file a fresh application according to the law and ^{in due time} decisions prescribed.</p> <p><i>J.P.</i> (J.P. SHARMA) MEMBER (J)</p> <p><i>D.K.</i> (D.K. CHAKRAVORTY) MEMBER (A)</p>